

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH**

(Virtual Hearing)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
: SHRI SANJAY PURI – MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.09.2023 AT 10:15 A.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/24/9/AMR/2023		9 of IBC	M/s Seanergy Ocean Indian INC Vs. M/s Navayuga Engineering Company Limited

**ORDER**

Vakalat and counter not filed. Mr. Bendi Ravi Teja, Ld. Counsel for the OC and Mr. Ram Dheeraj, Ld. Proxy Counsel for the CD present. The Ld. Proxy counsel for the CD seeks two weeks' time for filing vakalat and counter. It is noted that the vakalat which was returned for not affixing the stamps was also not filed. However, for filing vakalat and counter, list the matter on 09.10.2023 as a last chance.

*Sd/-*  
**MEMBER TECHNICAL**

*Sd/-*  
**MEMBER JUDICIAL**